

Most-Urgent

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Sr. Personal Assistants and Personal Assistants posted in Central District, Tis Hazari Courts, Delhi are hereby directed to attend the function of Kavya Gosthi on the date, vanue & time mentioned against attheir names:-

Sl. No.	Name of Sr. PA/PA	Designation with Place of posting	Date, Vanue & timing
1.	Sh. Dinesh Kumar EC: 26987282	PA in the court of Sh. Sanjeev Kumar Aggarwal District Judge (Commercial Court)-01, Central, Tis Hazari Courts, Delhi.	<p>12.08.2024 (Monday)</p> <p>Room No. 135, Conference Hall, Tis Hazari Courts Complex, Delhi</p> <p>From 04:00 pm onwards</p>
2.	Sh. Yougal Kishore EC : 13706	PA in the court of Sh. Rajesh Kumar Goel, District Judge (Commercial Court)-02, Central, Tis Hazari Courts, Delhi.	
3.	Sh. Pankaj Rawat EC: 11377083	Sr. PA in the court of Ms. Ila Rawat, District Judge (Commercial Court)-03, Central, Tis Hazari Courts, Delhi.	
4.	Sh. Gian Bahadur EC: 73896462	PA in the court of Sh. Anil Kr. Sisodia, District Judge (Commercial Court)-04, Central, Tis Hazari Courts, Delhi.	
5.	Sh. Yashdev EC: 74461940	PA in the court of Sh. Umed Singh, District Judge (Commercial Court)-05, Central, Tis Hazari Courts, Delhi.	
6.	Sh. Akash Yadav EC: 162556104	PA in the court of Sh. Nikhil Chopra, District Judge (Commercial Court)-06, Central, Tis Hazari Courts, Delhi.	
7.	Ms. Reena Khari EC : 3601	PA in the court of Sh. Mukesh Kumar Gupta, District Judge, (Commercial Court)-07, Central, Tis Hazari Courts, Delhi.	
8.	Sh. Yash Prakash Chugh EC: 3381	PA in the court of Sh Amit Kumar, District Judge, (Commercial Court)- 08, Central, Tis Hazari Courts, Delhi.	
9.	Ms. Rajani Dutta EC: 3090	Sr. PA in the court of Sh Deepak Garg, District Judge (Commercial Court)-09, Central, Tis Hazari Courts, Delhi.	
10.	Sh. Sucha Singh EC: 3474	PA in the court of Sh. Ajay Pandey, District Judge (Commercial Court)-10, Central, Tis Hazari Courts, Delhi.	
11.	Ms Priyanka Rawat EC: 79647113	PA in the court of Sh. Sanjay Sharma-II, District Judge (Commercial Court)-11, Central, Tis Hazari Courts, Delhi.	
12.	Sh. Shubham Kumar Srivastav EC: 46187033	PA in the court of Ms. Ravinder Bedi, District Judge (Commercial Court)-12, Central, Tis Hazari Courts, Delhi.	

13.	Ms. Shelly Ahuja EC: 3024	PA in the court of Sh. M. K. Nagpal, District Judge (Commercial Court)-13, Central, Tis Hazari Courts, Delhi.	<p style="text-align: center;">12.08.2024 (Monday)</p> <p style="text-align: center;">Room No. 135, Conference Hall, Tis Hazari Courts Complex, Delhi</p> <p style="text-align: center;">From 04:00 pm onwards</p>
14.	Ms. Kalpana EC: 13547	PA in the Mediation Centre, Tis Hazari Courts, Delhi.	
15.	Ms. Renu Kumari EC: 16252266	PA in the Mediation Centre, Tis Hazari Courts, Delhi	
16.	Sh. Arvind Kumar EC: 12794319	PA in the court of Sh. Raj Kumar ASJ-05, Central, Tis Hazari Courts, Delhi.	
17.	Ms. Sanchari Ray EC: 95206887	PA in the court of Sh. Praveen Singh, District Judge-11, Tis Hazari Courts, Delhi.	
18.	Ms. Suman Lata EC: 3611	PA in the court of Sh. Ram Lal Meena Spl. Judge, Electricity Court-02, Central, Tis Hazari Courts, Delhi.	
19.	Sh. Rohit Mann EC: 18736944	Sr. PA in the court of Sh. Rakesh Kumar-IV, ASJ-02, Central, Tis Hazari Courts, Delhi.	
20.	Sh. Hitesh EC: 52882309	PA in the court of Sh. Naresn Kumar Laka, District Judge-07, Central, Tis Hazari Courts, Delhi.	

Note:

- The above mentioned Sr. Personal Assistants and Personal Assistants are hereby directed to attend the above said function without failure and give their cooperation in the function.
- Non-compliance of this order shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.

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8/8/24

(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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No. 46015-46115 /Admn-I/P & T/HQs/2024

Dated, Delhi the

08 AUG 2024

Copy forwarded for information and necessary action to:-

- The Chairman, Central Hindi Implementation Committee, District Courts, Delhi.
- The Nodal Officer, Central Hindi Implementation Committee, District Courts, Delhi.
- The Officer In-Charge, Computer Branch, Central, Tis Hazari Courts, Delhi.
- The Officers concerned with the request to relieve the said Sr. PA/PA from the court well before stipulated time.
- The Personal Office of the undersigned.
- Ms. Archana Kalra & Ms. Simmi Kapoor, Administrative Officer (Judicial), Central, Tis Hazari Courts, Delhi with direction to remain present in the function mandatorily.
- The Administrative Officer (Judl.), Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- The Officials concerned for necessary compliance.
- The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- The Dealing Official, Hindi Section, Central, Tis Hazari Courts, Delhi.
- The Dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
- The Web-site Committee, Tis Hazari Courts, Delhi.

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8/8/24

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